

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. C.P.(IB)-3941(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

**NAME OF THE PARTIES: Sri Venkateswara Coir Products Pvt
Ltd**
V/s
V R Art Furniture Pvt Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Absent

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

30.11.2022
Sushil

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)